

# HIGH COURT OF MEGHALAYA: SHILLONG

No.HCM.II/66/2022-Rect/123

Dated Shillong, the 13<sup>th</sup> May, 2026

## NOTIFICATION

On the basis of the personal interview conducted for the post of Stenographer Grade I in this Registry, the following candidate is hereby declared as successful:

### Name of the candidate

**SHRI RISHI ROY**

### REGISTRAR GENERAL

**Memo No.HCM.II/66/2022-Rect/123-A Dated Shillong, 13<sup>th</sup> May, 2026**

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. The Deputy Registrar, i/c Accounts, High Court of Meghalaya, Shillong for information and necessary action.
6. The Assistant Registrar, i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
8. Notice Board.
9. Office file.

**By order etc...**

  
**REGISTRAR GENERAL**

32  
13/5/26